

HIGH COURT OF SIKKIM

Record of Proceedings

WP (PIL) No. 04/2018

Puran Alley vs. State of Sikkim & Ors.

THE HIGH COURT OF SIKKIM : GANGTOK

(Civil Extra Ordinary Jurisdiction)

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI

W.P. (PIL) No. 04 of 2018

Shri Puran Alley,
S/o Shri Govind Prasad Alley,
R/o Church Road, Gangtok
East Sikkim.

... **Petitioner.**

versus

1. State of Sikkim
Through the Chief Secretary
Government of Sikkim
Gangtok, East Sikkim.
2. Secretary,
Building & Housing Department
Government of Sikkim
Gangtok, East Sikkim.
3. Chief Engineer,
Building & Housing Department
Government of Sikkim
Gangtok, East Sikkim.
4. Shri Sonam Topden Bhutia,
Class-1'A' Government Contractor
Regd. No. 579/PWD/2008
Lower Tadong, Gangtok,
East Sikkim.

... **Respondents.**

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Appearance:

Mr. B. Sharma, Sr. Advocate with Mr. Bhola Nath Sharma, Advocate for the Petitioner.

ORDER (ORAL)

(25.04.2018)

Satish K. Agnihotri, CJ

Mr. B. Sharma, Learned Senior Advocate, on instructions, seeks permission to withdraw this Petition with liberty to file afresh, if so advised.

Considered.

Thus, the writ petition is dismissed as withdrawn, with the aforestated liberty.

Judge
25.04.2018

Chief Justice
25.04.2018

jk/ds
Index : Yes / No
Internet : Yes / No